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Title: Introduction and passing of the Appropriation (No.2) Bill, 2014.

HON. SPEAKER: Now, Item No. 17.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF DEFENCE (SHRI ARUN JAITLEY): Madam, I beg to move for leave to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31<sup>st</sup> day of March, 2012, in excess of the amounts granted for those services and for that year.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31<sup>st</sup> day of March, 2012, in excess of the amounts granted for those services and for that year."

*The motion was adopted.*

SHRI ARUN JAITLEY: Madam, I introduce\*\* the Bill.

HON. SPEAKER: Item No. 18.

SHRI ARUN JAITLEY: Madam, I beg to move:

"That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31<sup>st</sup> day of March, 2012, in excess of the amounts granted for those services and for that year, be taken into consideration."

HON. SPEAKER: The question is:

"That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31<sup>st</sup> day of March, 2012, in excess of the amounts granted for those services and for that year, be taken into consideration."

*The motion was adopted.*

HON. SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, Enacting Formula and the Long Title were added to the Bill.*

HON. SPEAKER: The hon. Minister may now move that the Bill be passed.

SHRI ARUN JAITLEY: Madam, I beg to move:

"That the Bill be passed."

HON. SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

HON. SPEAKER: Hon. Members, the Private Members' Business is scheduled to be taken up at 3.30 P.M. The Government Business listed in the Order Paper has now been concluded. If the House agrees, the Private Members' Business can be taken up now in stead of at 3.30 P.M.

SEVERAL HON. MEMBERS: Madam, yes.